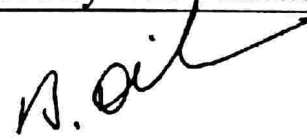


In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 07-07-2020.

MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	O.S. 592/07	Venkatarama Iyengar V/s Venkatamma
2.	O.S. 349/20	Papamma V/s Munigiriyamma
3.	O.S. 1929/06	Rajashekaraiyah V/s Patalappa
4.	O.S. 814/07	Anjinamma V/s Muniakkayamma
5.	O.S. 242/07	Meenakshi V/s Krishnamma
6.	O.S. 1332/06	Sarojamma V/s Pillamuniyamma
7.	O.S. 405/20	Padma V/s Shivappa
8.	O.S. 43/12	Krishnappa V/s Chikkanjinappa
9.	O.S. 619/18	Ashoka B.A. V/s B.H. Munegowda
10.	O.S. 196/15	B.P. Sanjeeva Shetty V/s C. Balachandra
AFTERNOON SESSION		
11.	914/07	Chikkavenkategowda V/s Chandrashekar Gowda
12.	429/07	Umadevamma V/s Muniraju
13.	2122/06	Nam Estate Pvt. Ltd. V/s Abbaiah
New Suits		
14.	O.S. 443/20	Krishnappa V/s Sonnappa
15.	O.S. 445/20	Kumari Moulya V/s Muniraju.H
16.	O.S. 447/20	Narayanaswamy V/s Lakshamma
17.	O.S. 450/20	Bhagyamma V/s Rajagopala
18.	O.S. 453/20	Kalappa V/s Gangamma
19.	Misc. 24/20	Keshava Reddy V/s Prasad Reddy



(B.DILEEP KUMAR)

Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC, Devanahalli Cause List
Dated 07-07-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.586/2017 2. O.S.316/2017	<u>NEW SUIT</u> 1. O.S.267/2020 2. O.S.268/2020 3. O.S.269/2020 4. O.S.270/2020 5. O.S.271/2020 6. O.S.272/2020 7. O.S.126/2020 8. Ex.5/2020
SETTLEMENT/HEARING 1. P.C.R.140/20 2. P.C.R.141/2020 3. C.Mis.116/2020 4. C.Mis.117/2020 5. C.Mis.118/2020 6. C.Mis.476/16 7. C.C.263/2017 8. C.C.4386/17	<u>Criminal side.</u> 1. C.Mis.115/2020 2. P.C.R.143/2020

Yogeshwari
Addl. Civil Judge and JMFC,
Devanahalli. 6/7/2020